

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, COURT-V

5. IA (I.B.C)/1739(MB)2023 In C.P. (IB)/1273(MB)2022

CORAM:

SMT. ANURADHA BHATIA  
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2023

NAME OF THE PARTIES: Ask Property Investment Advisors Private  
Limited  
V/s  
Tridhaatu Realty & Infra Private Limited

Section: Sec 7 & Sec 60(5) of Insolvency & Bankruptcy Code, 2016

---

ORDER

The matter is taken up through Virtual Hearing (VC).

**IA No. 1739/2023** - Adv. Prakruti Joshi appeared for the Financial Creditor.  
Adv. Shiraj Salelkar and Adv. Anuja Abhyankar i/b Lexicon Law Partners  
appeared for Corporate Debtor. At the request of counsel for both the side,  
List this matter on **05.06.2023**.

Sd/-

ANURADHA BHATIA  
Member (Technical)

Sd/-

KULDIP KUMAR KAREER  
Member (Judicial)